

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD**

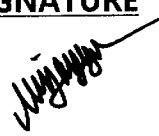
Cont.P 1 of 2019 in TP 218 of 2019 [CP 55 of 2019]

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2020**

Name of the Company: Pramod Kumar Vyas & Anr
V/s
Shree Rajpal Singh

Section: Section 425 of Companies Act

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VIJAYESH ATRE	ADVOCATE	APPLICANTS	
2.				

ORDER

Adv. Mr. Vijyesh Atre, appears for the Petitioner.

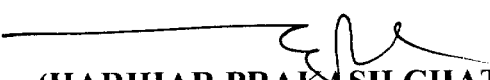
None appears for the Respondent.

In view of this, the matter is adjourned.

List the matter on 21.02.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

Dated 17th Day of January, 2020


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)